



## HIGH COURT OF BOMBAY AT GOA

FOR FRIDAY, THE 31ST MAY, 2024

LIST OF APPEAL UNDER ARBITRATION ACT (DIVISION BENCH) READY MATTERS AS ON  
31-05-2024

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SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	AUA/4/2022	STATE OF GOA THR. THE EXECUTIVE ENGINEER, WORK DIVISION VII (NH), PWD, PANAJI VS U.P. STATE BRIDGE CORPORATION LTD.,	ADV. CORREIA MARIA SIMONE JUDITH	ADV. SHIVAN DESAI ANIROODH C. SARDESAI COTA VIEGAS MARIA CARMEL TERESA DE JESUS BHANDANKER VARUN PRADEEP

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ASSISTANT REGISTRAR  
HIGH COURT OF BOMBAY AT GOA,  
PORVORIM - GOA

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